

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6650
ANSWERED ON:16.05.2012
RESERVATION IN PROMOTION FOR DISABLED
Karunakaran Shri P.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is any reservation in promotion of the Government servants or handicapped Government servants especially fully and partially blind persons;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken/being taken by the Government in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.

(SHRI V. NARAYANASAMY) (a) to (c): Yes, Madam. 3% of the vacancies in case of promotion to Group 'D' and Group 'C' posts in which the element of direct recruitment, if any, does not exceed 75% , shall be reserved for persons with disabilities of which one per cent each shall be reserved for persons suffering from

(i) blindness or low vision,

(ii) hearing impairment and

(iii) locomotor disability or cerebral palsy in the posts identified for each disability. This Department has issued instructions regarding reservation for persons with disabilities in posts/services under the Central Government vide O.M. No.36035/3/2004-Estt. (Res.) dated 29.12.2005.